NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/485/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: MILESTONE REAL ESTATE FUND

NAME OF THE RESPONDENT(S)

: LANDMARK HOUSING PROJECTS INDIA PVT LTD

UNDER SECTION

: 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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ORDER

Counsels for both the parties present. Counsel for Respondent filed an affidavit, in the Registry, the copy of which is shown to us wherein under para '5', the tentative schedule of making payment of the outstanding debt is given. Counsel for the Petitioner prayed for time. At request, time is enlarged. Put up on 05.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)